

Calcutta High Court - Appellate Side

JUSTICE/JUSTICE

Scrutiny List

As on Date 21-05-2021

S.No.	Case Type	Filing No.	Compliance by Date	Reason for Compliance
1	CRM	3800/2021	11-06-2021	Other Objection:- 1. NOTARY STAMP REQUIRED AT CORRECTED PARAGRAPH AT PAGE 2.
2	CRM	3801/2021	11-06-2021	Other Objection:- 1. PHOTO COPY/ SERVER COPY OF THE ORDER OF THE LD. SESSIONS JUDGE, BALURGHAT, DATED 18.01.2021 HAS NOT BEEN ANNEXED.
3	CRM	3802/2021	11-06-2021	Other Objection:- 1. WRONG ADDRESSING OF THE HONBLE CHIEF JUSTICE (ACTING). 2. ABSENCE OF THE NOTARIAL STAMP ON THE PHOTO IDENTITY OF THE PETITIONER.
